COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 225 of 2014

Dated : 28th November, 2014

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava, Adv
Mr. A. Bhatnagar, Rep.

Counsel for the Respondent(s) :

ORDER

As the Hon'ble Bench did not assemble today, the matter is posted on **5th December, 2014**.

Court Master

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